

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 110**

**IB-380/ND/2020**

**Contempt Petition-7/ND/2024, IA-2009/ND/2023,**

**IA-1687/ND/2022, IA-2469/ND/2022,**

**IA-6048/ND/2022, IA-239/ND/2023, IA-5037/ND/2023**

**IN THE MATTER OF:**

**IIFL Private Equity Fund**

... **Applicant/Petitioner**

**Versus**

**Three C Green Developers Pvt Ltd**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 06.06.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Noida Authority :** Adv. Rachit Mittal, Adv. Parish Mishra, Adv.

**Authority**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**Contempt Petition/7/ND/2024, IA-1687/ND/2022, IA-2009/ND/2023,**

**IA-2469/ND/2022, IA-6048/ND/2022, IA-239/ND/2023, IA-**

**5037/ND/2023:** List on 07.06.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**